

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI

MEMORANDUM OF APPLICATION

(Under Section 18(1) read with Sections 14,15 of National Green Tribunal Act, 2010)

Application No. 21 of 2017

Between:

Remesh Vellore

....Applicant

Vs.

The State Environmental Impact
Assessment Authority & 3 Ors.

....Respondents

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/True Copies of their respective originals/

Dated this the 29th day of March, 2022

Through
Yogeshwaran
M1, Vadhula, Brindavan Street
Mylapore, Chennai – 4
Counsel for Applicant

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AFFIDAVIT OF REMESH VELLORE

I, Remesh Vellore S/o Late B. K Nair, residing at Flat No. 32/1 Jyotsna, Main Street, Padmavathy Nagar Extension, Velachery, Chennai – 42 do hereby solemnly affirm and state:

1. That I am the Applicant in the above mentioned application and as such am conversant with the facts and circumstances of the case and am competent to swear to this affidavit. I state that the contents of this Affidavit may be read as part and parcel of the Memorandum of Application and Common Rejoinder filed by me in the present Application.
2. I submit that I am a person with disability (locomotor disability – 75%). I state that I had suffered a hemorrhage and left side paralytic stroke in June, 2009 and due to this I now face difficulties in walking, moving around without aid, due to left side paralysis and neuro related issues (neuro-muscular co-ordination issues). I state that in the year 2012 I decided to move to Chennai from Bangalore as per doctors recommendations to move to a warmer climate as it would help the flexibility in my muscles. I state that since we already owned the Flat at 19A/2, Jyotsna, 5th Street, Padmavathy Nagar Extension, Velachery, Chennai – 42 it was convenient to shift to a peaceful residential gated community which was nearby the medical facilities and apt to help my health conditions.

3. I state that I am filing this affidavit to place on record the financial losses, physical and mental trauma I and my family have suffered since the 4th Respondent's activities adjacent to my residence at Flat 19A/2, Jyotsna, 5th Street, Padmavathy Nagar Extension, Velachery, Chennai – 42 resulted in the caving in and destruction of my house and all the incidents that followed thereafter.
4. I state that the activities of the 4th Respondent and the further inaction and negligence of the 1st, 2nd and 3rd Respondents have disrupted my life and livelihood to a great extent. I state that due to the actions and inactions of the Respondents I have lost my house, faced great loss to my private property, and it has greatly affected my career, physical and mental health.
5. I state that in the year 2014, the 4th Respondent i.e M/s Esthell Homes had commenced the construction an Apartment Complex containing 91 apartments and a commercial complex at TS; No. 1/10, No: 176, Inner Ring Road (South Segment), Opp. Sunshine School, Velachery Chennai – 600 042 lying between MRTS line and Jyotsna Residents Colony and Velachery. I state that the 4th Respondent's project, having a built up area greater than 20,000 sq meters attracted the EIA Notification, 2006. However, the 4th Respondent had been continuing with the construction activity at the site without taking any safety precautions and large scale excavations were carried out within 2 feet of the compound wall of the Jyotsna Complex where I reside in block 19A/2 which is adjacent to the project of the Respondent.
6. I state that at the time of the subject incident, I was working with IBM as Project Manager handling a prestigious assignment- playing the role of Risk Manager in a Corporate Governance team at the peak of my career. I state that I had 10+ years experience at IBM and it was only due to their confidence in my leadership capabilities and expertise that my organization was accommodative to my health conditions and offered me a remote position to support me in my recovery phase. I was expected to be in review calls and meetings continuously all through my day and perform remote audit in an advisory manner and it was extremely important that I perform satisfactorily at this role.
7. I state that from the time construction activities started, the 4th Respondent has been carrying on construction activity day and night, creating major disturbance and nuisance including sound, air and water pollution. Among these I state that the 4th Respondent's noise pollution greatly affected my work and mental peace as there was a continuous noisy background from rock blasting, drilling, bore well work etc. which continued almost all through

the day and night. I state that the continuous noise greatly disrupted my role at work and it was very difficult for me to take calls and effectively participate in the calls and reviews. Due to this, my organization even started doubting my professional capability to do remote work. I state that on multiple occasions, I was even asked to leave the call due to the loud background noise. This noisy situation impacted our night sleeping pattern as well. I state that I suffer from seizures due to my health condition and require medication to help me sleep and better my brain function. I state that it is therefore important that I get adequate undisturbed sleep as per doctor's advice, which I was unable to have for months together because of construction noise. Due to my disturbed sleep, it affected my brain functioning and I suffered seizures as a result. However, inspite of repeated telephonic requests to the builder representative there was no action taken. I state that several attempts were initiated by the residents to bring to notice of the 2nd and 3rd Respondents that the 4th Respondent did not adhere to required pollution control measures and were in violation usual conditions imposed in the permissions issued, however, no action was taken by the 2nd and 3rd Respondents.

8. I state that with the continuous drilling activity carried on by the 4th Respondent, cracks started to form on the walls and roads in the Jyotsna apartment complex near the construction site towards the end of the year 2014. Despite a representation to the authorities on 12.11.2014, no action was taken on the same.
9. I state that in May, 2015, part of the compound wall of the complex along plot 19A collapsed and the 4th Respondent carried out superficial repair work after protest of the Association and residents and continued on with their construction.
10. Subsequently, on 29.09.2015, the Association called Esthell Homes to visit, inspect and assess the damages caused by their construction work. Their Technical Representative visited the site and listed down the damages, however, they refused to give any commitment in writing. Despite many assurances, no repair work was done nor were safety precautions taken to ensure that the site does not cave in and mudslides do not damage the adjacent property.
11. I state that on 13.11.2015, at around 3:30 pm a major landslide occurred and a part of the plot of 19A, including compound wall, sump, gate, several trees and the entire drive way caved in. The entire block's access to the road was blocked and the end of 5th Street also caved in, destroying the road. I state that since we did not have access to road, fire and rescue service personnel

had to be called in to rescue the residents. I state it was greatly traumatic experience for me to witness the noise and sight of my home and surroundings crashing down. I state that since I was unable to be rescued via ladder and I had to be carried over the wall with nothing but my essential medicines and laptop.

12. I state that during the time of the incident I was in the middle of a remote telephonic audit of a business team (comprised of a couple of leadership team members from Europe & APAC, North America regions) from my flat. Further, the auditees had agreed to join the call remotely, off their regular working hours, to accommodate my special request. Mid way through the audit, I lost the network connectivity due to the landslide (lost power and wired broadband connectivity) and I lost connectivity with the global auditee team too. I state that this was an embarrassing experience for me to connect back with them to explain why the remote audit call suddenly abruptly without any indication from my side. In IBM context, this type of behaviour is considered an unprofessional one and it was very hard to convince the global players and my domestic leadership team as well. I state that this incident resulted in my superiors losing trust in my professionalism and thereafter impacted quality and effectiveness of subsequent interactions with them to get their timely professional support. As a result my performance assessment of 2015, professional credibility were affected which had an adverse impact on my career and bonus amounting to Rs. 75, 000. The above led to bad performance assessment which negatively impacted career progression and thus triggered organization to start doubting by professional reliability & capability which had a long lasting impact on my career progression and financial benefits, professional growth and career amounting to Rs. 1,00,000. I also missed opportunities to attend important training programs to upskill in my career amounting to Rs. 1,50,000.

13. I state that that evening when we attempted to file a police complaint the jurisdictional police refused to register an FIR and only CSR was entered.

14. I state that I had to stay at my neighbours house following the landslide however, on 14.11.2015, the morning after, further landslides occurred along 4th street along the 4th Respondent's construction and the disaster management team arrived at the spot. The 2nd Respondent also orally advised the residents of the adjacent properties to vacate the area since most of the houses on 5th street were found to be unsafe due to the excavation, piling and other activities carried on by the 4th Respondent. Therefore, I had to again shift from my neighbours house to my cousins place in Velachery.

15. I state that thereafter, in the 1st week of December, we moved into a ground floor house (rented accommodation) in the same colony, Jyotsna Apartments. I state that this house was inundated during the December deluge and not only did we lose our possessions including our car, furniture etc. We also faced a life threatening situation where we had to climb on furniture and kitchen slabs through the night until we were rescued only the next morning. I state that had we been in my first floor flat Flat 19 A/2, the impact due to flood would have been very minimal and nowhere near the trauma we had faced. 5th street where Flat 19A was located was minimally affected.
16. I state that after losing another residence to the floods, we had to move to my sister's house in Coimbatore until the floodwaters receded our place. I state that these travel expenses to travel by road amounted to Rs. 17,250. I state that the travel receipts have been annexed herein as **ANNEXURE A1**.
17. On 23.12.2015, letters were also addressed to the Commissioner of Police. I state that no action was taken in this regard, which constrained me to approach the Hon'ble High Court with a petition under Section 482 of the CrPC which was also ordered. However, no further action ensued.
18. I state that in the meantime, Jyotsna Association arranged discussions between representative of Esthell Homes and few available affected and willing parties. Plot 19A did not join the association as some of the terms and conditions were not acceptable and we were also not back in Chennai. I state that even at that time 4th Respondent did not seek to do any assessment of the damage done or the foundational suitability of our homes in the future, but the 4th Respondent wanted to only do some superficial repair work and wash off their hands from the incident. I state that we wanted to live without fear and did not trust the 4th Respondent to assure this as per their agreement. Despite this, the Association, in collusion with 4th Respondent included names of Plot 19A owners despite the fact that we had not authorised them to act on our behalf. It is submitted that the agreement does not provide adequate compensation for the losses we suffered and for the mental trauma that we had to undergo. I state that there is a need for proper assessment of the area to study which will result in a grave threat to the safety of the Applicants premises.
19. I state that when we returned to the ground floor house in Jyotsna (rented premises), the house was unliveable and we incurred expenses to repair it. However, after further rains, the house was unsafe to live in and hence in 2018 we moved to another top floor house in Jyotsna Apartments, Plot 26C and have been staying there till now.

20. I state that it was extremely difficult for me to shift to multiple homes with my mobility difficulties. Further, due to my health condition, I require special fittings in bathrooms, lightings etc. to accommodate my health conditions. I state that coordinating and arranging for my special needs and repairs in multiple homes was a great difficulty and even till date I have not been able to rebuild some these requirements which were all there in my Plot 19A home. On top of the existing health related challenges the above mentioned difficulties work and house related and also following up action against 4th Respondent increased my stress levels and indirectly affected my recovery progress and mobility improvement. I state that setting up new rental flats, setting up special fittings, repairing damages etc. cost a total of Rs. 33,600 i.e 1) transportation charges of Rs. 4,100 for shifting to first rented house at Flat 32/1, 2) charges of Rs. 12,000 for repair work, electrical, carpentry, plumbing, related labor etc. for the first rented house at Flat 32/1, 3) shifting charges of Rs. 5,500 for second rental house at Flat 26C, 4) charges of Rs. 12,500 for Repair, Electrical & Carpentry work & related labor at second rented house at Flat 26C. I state that rent paid toward the two rental accommodations since the year 2016 till February, 2022 amounts to Rs. 11,24,750/-. I state that the rental receipts have been annexed herein as **ANNEXURE A2**. I state that some of the bills and receipts of the shifting and other expenses (some of the expenses are incidental) have been annexed herein as **ANNEXURE A3**.
21. Further, I state that owing to the incident of the initial landslide, the Organisation was not too confident with my ability to handle remote interactions with the Global team and hence lost few prestigious assignments and subsequently lost my Risk Management role. I state that I was given Project Management Office and Financial Analyst roles which was a lesser paid role and a role not according to my expertise.
22. I state that I have undergone great physical and mental trauma on account of the disaster accounted to 4th Respondent's activities. While such trauma cannot be accurately calculated in monetary terms I have valued the same as follows. I state that the direct impact of witnessing and going through the traumatic days affected the psycho, physical and emotional well being of the entire family and to an extent caused inconvenience to extended family members and friends. I state that the same amounts to Rs. 20,00,000/-. I state that had this landslide not occurred, we would not have shifted to available ground floor flat in Dec 2015 flood and would not have gone through the flood related life threatening experiences and related major losses, valued at Rs. 15,00,000/-. Further, sudden disruption at work when handling critical project affected long term career progress at peak time in my

career days. We still have not come out of hangover of the incident. Being a Person with Disability it was a big challenge for me To get used to the 2 new flats. I value the same at Rs. 10,00,000/-. I state that as I cannot be left at the flat unaided, the entire family had to take trouble to go running around to follow up with government offices and lawyers to ensure case formalities and processes is going smooth. I value the same at Rs. 10,00,000/-.

23.I state that engaging 3 lawyers till now to pursue action against the Respondents has cost me Rs. 1,50,000.

24.I state that even till today I am not able to live in my home, Flat 19A, which has no electricity or water connection and the foundation has still not been repaired by the 4th Respondent and I can only access the place via the sandbags placed by the 4th Respondent. Further, the entire compound wall on the side of the 4th Respondents construction still lies unrepaired and entirely open that all the construction workers from the 4th Respondents construction freely move in and out of Jyotsna Apartments and even trespass into the terrace of our building. I state that due to the reduced security from this now open side of Jyotsna Apartments we had faced a theft in our house as well where all the taps were broken along with tiles, and geyser was stolen. I state that even when I move into the house I will have to undertake a structural test to ensure the safety of the house which will cost Rs. 40,000. Further, shifting back into our flat and necessary internal repair work to shift back into the flat would amount to Rs. 50,000.

25.I state that I have also incurred miscellaneous expenses of Rs. 15,000 for arranging case related documents from different offices (CMDA, RTI etc.), stationery, photocopy, conveyance, courier etc. I state that some of the receipts for miscellaneous expenses are attached **ANNEXURE A4**

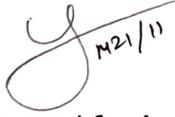
26.Further, I state that various expenses were not included in the site visit report which totals to Rs. 1,03,800/- which includes 1) reconnection/govt. charges of Rs. 35,000 for EB, Metro water and sewage from Chennai Corporation, 2) Charges of Rs. 23,800 for purchase of motors for sump and bore well, 3) Rs. 10,000 for motor room reconstruction, 4) Rs. 30,000 for painting of reconstructed compound walls and reconstructed motor room, 5) Rs. 5,000 for cleaning of bore well.

27.I state that the losses as abovestated which I have suffered on account of the actions and inactions of the Respondents are reproduced below as follows. I have suffered due to of the Respondents are produced below:

S. No	Heads of expenses	Breakup of expense		Total
1.	Incidental expenses related to relocation in temporary accomodations			17250
2.	Setting up 2 new rental flats including expenses for special fittings, repairing damages etc.			33600
3.	Rent paid in 2 rental flats	Year 2016:	1,60,950	11,2,4750
		Year 2017:	1,91,400	
		Year 2018:	1,87,400	
		Year 2019	1,80,000	
		Year 2020	1,80,000	
		Year 2021	1,80,000	
		Year 2022 (Rent till February, 2022)	45,000	
4.	Mental Agony and trauma			55,00,000
5.	Compensation toward loss to career			3,25,000
6.	Legal expenses			1,50,000
7.	Structural Test expense/Professional expenses			40,000
8.	Loss of vehicles and fixed assets			4,00,000
9.	Miscellaneous expenses			15,000
10.	Shifting back to flat post repair work			50,000
11.	Expenses not mentioned in site visit report			1,03,800

(Escalation of costs is to be factored in)

28.I state that I am liable to be compensated under Section 15 read with Schedule II of the National Green Tribunal Act, 2010 and pray that this Hon'ble Tribunal may pass orders as it deems fit in the interest of justice and equity.

Handwritten signature in black ink, appearing to be 'S' with 'M21/11' written below it.

Counsel for Applicant

Handwritten signature in blue ink, appearing to be 'R. Vellore'.

Applicant

VERIFICATION

I, Remesh Vellore S/o Late B. K Nair, the Applicant herein, hereby verify that the contents in the above paragraphs are true to the best of my knowledge and based on legal advice and that I have not suppressed any material fact.

Handwritten signature in blue ink, appearing to be 'R. Vellore'.

Date: 29.03.2022

Place: Chennai

Signature of the Applicant

SREE EASWARI TRAVELS

436-G, Avinashi Road, Opp. Old Shanthy Theatre, Peelamedu, Coimbatore - 641004.
Service Tax No.: ACHFS3077QSD001, PAN No.: ACHFS3077Q

Phone : 0422 - 2568203,
Cell : 94437 - 18233, 94428 - 43837
Email-easwaritravls@rediffmail.com
www.sreeaswaritravels.com

To
M/S. Mr. GOPALAKRISHNAN

Bill Date : 19/12/2015
Bill No. : 8503
Vehicle Type : ET108
Vehicle No. : TN37CM0762

Engaged By : Booked By :
St. Date : 06/12/2015 St. Time : 6.30PM
Clg. Date : 07/12/2015 Clg Time : 7.00PM
Total Days : 2 Total Hours : 24.5

Place of Visit : CHENNAI
Starting KM : 12345
Closing KM : 13399
Total KMS : 1054

HIRE CHARGES

Plain Roads Per Km @ 11.00 x 1054 Kms
Driver Batta @ 300.00 x 2 Days

Total Amount

Gross Amount



11594.00

600.00

12194.00

12194.00

Rupees : TWELVE THOUSAND ONE HUNDRED NINETY FOUR ONLY

TOTAL 12194.00

Ref. No. : 8715

Subject to Coimbatore Jurisdiction
Terms and Conditions applicable.

For SREE EASWARI TRAVELS

Driver : GOPALAKRISHNAN

PAYMENTS SHOULD BE CHEQUE / DD IN FAVOUR OF SREE EASWARI TRAVELS

Form T.S.C.
(RULE 275 OF THE TNMV. RULES 1940)
Trip Sheet for Contract Carriages

No. 44

Date ~~6-12-15~~

7-12-15

Taxi No. : TN 37CM 0762 Seat / Lug.Kgs.:
 Driver Name : Pro Sonne Closing Km. : 13399
 DL. No Badge No..... Starting Km. : 12345
 P.Exp..... DL. Exp..... FC.Exp..... IC.Exp.....

STARTING TIME	PLACE OF VISIT	CLOSING TIME
.....A.M. <u>6:00</u> P.M.	<u>CBE to Chennai velacheri to CBE</u>A.M. <u>7:00</u> P.M.
NO. OF PERSONS		KMS. & HOURS TOTAL
<u>2</u>	Kms.
	Advance Rs..... Halting Place.....Hrs.

Customer's Name :

Phone No.:

Customer's Signature

[Handwritten Signature]

Booking :

0250995 1/14

STY GARDEN HARDWARES
2976 W. 10th Ave. #100
Denver, CO 80202
Tel: 303-733-1111

	307.00
	28.00
	20.00
Car Stand	80.00

26 wire	2000.00
1/2 in	

<hr/>	
2435	.00
<hr/>	

Deliver	2500.00
---------	---------

<hr/>	
4935	.00
<hr/>	

SP1
21

100

100

STY GARDEN HARDWARES
2976 W. 10th Ave. #100
Denver, CO 80202
Tel: 303-733-1111



ஸ்ரீ முருகன் குளம்

Tel : 22590299

MEMO

ஸ்ரீ கணேஷ் ஹார்டுவேர்ஸ்
Sri Ganesh Hardware

Dealers : Asian Paint, Berger Paints, GI & PVC - Pipes & Fittings,
Sanitarywares, General Hardwares & Building Materials

12 | 1 | 16

1 m 1/2 comb - 110 -

~~1 m 1/2 Dury - 25 -~~

4 m cm Ply - 32 -

1 m Top to Top - 20 -

1 Pkt - 6 m Wall Ply - 30 -

207

192

15

1 m Alum key

4 Pkt Buss Ply - 207 -

100 -

307 -

எண் 17-C, முதல் குறுக்குத் தெரு, விஜய நகர்,
வேளச்சேரி, சென்னை - 600-042.

3255 8529
Ph : 2245 7657
2255 1536

99419 42878
Cell : 98414 57657
98416 00416

ROYAL HARDWARES

Dealers in: Paints, M.S. & R.T.S. Rods, Bolts & Nuts, G.I., PVC,
Water Pipes & Fittings, C.P. Bathroom Fittings, PVC, Soil, Waste &
Rainwater Fittings & Sanitarywares & All Building Materials.

No. 37, Marudupandiyar Salai, Kamarajapuram,
Velachery, Chennai - 42.

QUOTATION

Date.. 6/1/16

Qty.	Particulars	Rs.	P.
1 no	Show Stand set	150	-
1 no	Feewood	40	-
100	SR-1	50	-
100	1/4 WC	15	-
10 no	2 1/2 Screw	15	-
		270	
1 no	Show Stand set	150	-
		420	-
	<i>Per</i>		

WE PROUD TO SERVE YOU.



BILL
S3 PACKERS & MOVERS

Cell : 81444 22013
99403 59357

58-B, Vallal Paarl Nagar, 16th Street, Pallikaranal, Chennai - 600 100.
E-mail : s3packersandmovers@gmail.com

To Mr. Ramesh Vellore
32/1, Tyosana, 2nd Street, Padmaiah
Nagar, Extra Velachery, Chennai-600042

No. **323**
Date: 03/01/2016

S.No.	PARTICULARS	Rate	Amount	
			Rs.	P.
	TRANSPORT FROM: <u>Velachery</u>		<u>2500</u>	
	FULL LOAD TO: <u>Velachery</u>			
	PART LOAD TO:			
	LOCAL LOAD TO:			
	PACKING MATERIALS:			
	LOADING CHARGES (From) Floor: <u>1st floor</u>		<u>800</u>	
	UN LOADING CHARGES (To) Floor: <u>Ground</u>		<u>800</u>	
	LABOURS			
	RE-ARRANGING			
	STORAGE			
	GOODS INSURANCE			
	TOTAL		<u>4100</u>	
	ADVANCE			
	BALANCE			
	GRAND TOTAL		<u>4100</u>	

Rupees Four thousand One hundred
Only

For **S3 PACKERS & MOVERS**
CHENNAI





DETAILED STATEMENT

Search

Account Number 016901514979(INR) - REMESH VELLORE
 Transaction Date from 01/01/2016 to 31/12/2016
 Transaction Period Today
 Advanced Search
 Amount from 14500.00 to 14500.00
 Cheque number from NA to NA
 Transaction remarks NA
 Transaction type Debit

Transactions List - REMESH VELLORE - 016901514979

S No.	Value Date	Transaction Date	Cheque Number	Transaction Remarks	Withdrawal Amount (INR)	Deposit Amount (INR)	Balance (INR)
1	04/04/2016	04/04/2016	-	MMT/Ref609523409701/*****22809	14500.0	0.0	0.0
2	05/05/2016	05/05/2016	-	MMT/Ref612622404271/*****22809	14500.0	0.0	0.0
3	05/06/2016	06/06/2016	-	MMT/Ref615723710648/*****22809	14500.0	0.0	0.0
4	09/07/2016	11/07/2016	-	MMT/Ref619114573392/0004130000340	14500.0	0.0	0.0
5	06/08/2016	06/08/2016	-	MMT/Ref621913678041/0004130000340	14500.0	0.0	0.0
6	09/09/2016	09/09/2016	-	MMT/Ref625319999351/0004130000340	14500.0	0.0	0.0
7	06/10/2016	06/10/2016	-	MMT/Ref628016815560/0004130000340	14500.0	0.0	0.0
8	04/11/2016	04/11/2016	-	MMT/Ref630910533402/0004130000340	14500.0	0.0	0.0

Legends Used in Account Statement

1. INFT - Internal Fund Transfer (Within ICICI Bank)
2. BPAY - Bill payment
3. BBPS - Bharat Bill Payment Service
4. NEFT - National Electronics Funds Transfer System (Other Bank Fund transfer)
5. RCHG - Recharge
6. ONL - Online Shopping transaction (Payment done on third party website)
7. SMO - Smart Money order
8. DTAX - Direct Tax
9. IDTX - Indirect Tax
10. PAVC - Pay any Visa credit card
11. PAC - Personal Accident cover
12. LNPY - Linked loan payment
13. CCWD - Cardless Cash Withdrawal
14. PAYC - Pay to Contact
15. IMPS - Immediate Payment Service
16. VAT / MAT / NFS - Cash withdrawal at other bank ATM
17. INF - Internet fund transfer in linked accounts
18. EBA - Transaction on ICICI Direct
19. BIL - Internet Bill payment or funds transfer to Third party
20. VPS / IPS - Debit card transaction
21. TOP - Mobile recharge
22. BCTT - Banking Cash Transaction Tax
23. UCCBRN CMS - Upcountry cheque collection
24. LCCBRN CMS - Local cheque collection
25. N chg - NEFT Charges
26. MMT - Mobile Money Transfer (Insta FT - IMPS)
27. T Chg - Travel Charges



DETAILED STATEMENT

Search

Account Number 016901514979(INR) - REMESH VELLORE
 Transaction Date from 01/01/2016 to 31/12/2016
 Transaction Period Today
 Advanced Search
 Amount from 15950.00 to 15950.00
 Cheque number from NA to NA
 Transaction remarks NA
 Transaction type Debit

Transactions List - REMESH VELLORE - 016901514979

S No.	Value Date	Transaction Date	Cheque Number	Transaction Remarks	Withdrawal Amount (INR)	Deposit Amount (INR)	Balance (INR)
1	11/12/2016	12/12/2016	-	MMT/Ref634618533405/0004130000340	15950.0	0.0	0.0

Legends Used in Account Statement

1. INFT - Internal Fund Transfer (Within ICICI Bank)
2. BPAY - Bill payment
3. BBPS - Bharat Bill Payment Service
4. NEFT - National Electronics Funds Transfer System (Other Bank Fund transfer)
5. RCHG - Recharge
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12. LNPY - Linked loan payment
13. CCWD - Cardless Cash Withdrawal
14. PAYC - Pay to Contact
15. IMPS - Immediate Payment Service
16. VAT / MAT / NFS - Cash withdrawal at other bank ATM
17. INF - Internet fund transfer in linked accounts
18. EBA - Transaction on ICICI Direct
19. BIL - Internet Bill payment or funds transfer to Third party
20. VPS / IPS - Debit card transaction
21. TOP - Mobile recharge
22. BCTT - Banking Cash Transaction Tax
23. UCCBRN CMS - Upcountry cheque collection
24. LCCBRN CMS - Local cheque collection
25. N chg - NEFT Charges
26. MMT - Mobile Money Transfer (Insta FT - IMPS)
27. T Chg - Travel Charges



DETAILED STATEMENT

Search

Account Number 016901514979(INR) - REMESH VELLORE
 Transaction Date from 01/01/2017 to 31/12/2017
 Transaction Period Today
 Advanced Search
 Amount from 15950.00 to 16000.00
 Cheque number from NA to NA
 Transaction remarks NA
 Transaction type Debit

Transactions List - REMESH VELLORE - 016901514979

S No.	Value Date	Transaction Date	Cheque Number	Transaction Remarks	Withdrawal Amount (INR)	Deposit Amount (INR)	Balance (INR)
1	11/01/2017	11/01/2017	-	MMT/Ref701119097934/0004130000340	15950.0	0.0	0.0
2	11/02/2017	13/02/2017	-	MMT/Ref704217530655/0004130000340	15950.0	0.0	0.0
3	15/03/2017	15/03/2017	-	MMT/Ref707422650359/0004130000340	15950.0	0.0	0.0
4	16/04/2017	17/04/2017	-	MMT/Ref710617418088/0004130000340	15950.0	0.0	0.0
5	18/05/2017	18/05/2017	-	MMT/Ref713822351039/0004130000340	15950.0	0.0	0.0
6	16/06/2017	16/06/2017	-	BIL/001232371418/rent fr remesh vello/00041300003	15950.0	0.0	0.0
7	20/07/2017	20/07/2017	-	MMT/Ref720119562777/0004130000340	15950.0	0.0	0.0
8	09/08/2017	09/08/2017	-	MMT/Ref722122404835/0004130000340	15950.0	0.0	0.0
9	11/09/2017	11/09/2017	-	MMT/Ref725423838543/0004130000340	15950.0	0.0	0.0
10	10/10/2017	10/10/2017	-	MMT/Ref728320651601/0004130000340	15950.0	0.0	0.0
11	20/11/2017	20/11/2017	-	MMT/Ref732400304521/0004130000340	15950.0	0.0	0.0
12	10/12/2017	11/12/2017	-	MMT/Ref734422720949/0004130000340	15950.0	0.0	0.0

Legends Used in Account Statement

1. INFT - Internal Fund Transfer (Within ICICI Bank)
2. BPAY - Bill payment
3. BBPS - Bharat Bill Payment Service
4. NEFT - National Electronics Funds Transfer System (Other Bank Fund transfer)
5. RCHG - Recharge
6. ONL - Online Shopping transaction (Payment done on third party website)
7. SMO - Smart Money order
8. DTAX - Direct Tax
9. IDTX - Indirect Tax
10. PAVC - Pay any Visa credit card
11. PAC - Personal Accident cover
12. LNPY - Linked loan payment
13. CCWD - Cardless Cash Withdrawal
14. PAYC - Pay to Contact
15. IMPS - Immediate Payment Service
16. VAT / MAT / NFS - Cash withdrawal at other bank ATM
17. INF - Internet fund transfer in linked accounts
18. EBA - Transaction on ICICI Direct
19. BIL - Internet Bill payment or funds transfer to Third party
20. VPS / IPS - Debit card transaction
21. TOP - Mobile recharge
22. BCTT - Banking Cash Transaction Tax
23. UCCBRN CMS - Upcountry cheque collection
24. LCCBRN CMS - Local cheque collection
25. N chg - NEFT Charges
26. MMT - Mobile Money Transfer (Insta FT - IMPS)
27. T Chg - Travel Charges



DETAILED STATEMENT

Search

Account Number 016901514979(INR) - REMESH VELLORE
 Transaction Date from 01/01/2018 to 31/12/2018
 Transaction Period Today
 Advanced Search
 Amount from 12880.00 to 12880.00
 Cheque number from NA to NA
 Transaction remarks NA
 Transaction type Debit

Transactions List - REMESH VELLORE - 016901514979

S No.	Value Date	Transaction Date	Cheque Number	Transaction Remarks	Withdrawal Amount (INR)	Deposit Amount (INR)	Balance (INR)
1	08/07/2018	09/07/2018	-	MMT/IMPS/818911294955/rent fr 26C/IBKL0000736	12880.0	0.0	0.0

Legends Used in Account Statement

1. INFT - Internal Fund Transfer (Within ICICI Bank)
2. BPAY - Bill payment
3. BBPS - Bharat Bill Payment Service
4. NEFT - National Electronics Funds Transfer System (Other Bank Fund transfer)
5. RCHG - Recharge
6. ONL - Online Shopping transaction (Payment done on third party website)
7. SMO - Smart Money order
8. DTAX - Direct Tax
9. IDTX - Indirect Tax
10. PAVC - Pay any Visa credit card
11. PAC - Personal Accident cover
12. LNPY - Linked loan payment
13. CCWD - Cardless Cash Withdrawal
14. PAYC - Pay to Contact
15. IMPS - Immediate Payment Service
16. VAT / MAT / NFS - Cash withdrawal at other bank ATM
17. INF - Internet fund transfer in linked accounts
18. EBA - Transaction on ICICI Direct
19. BIL - Internet Bill payment or funds transfer to Third party
20. VPS / IPS - Debit card transaction
21. TOP - Mobile recharge
22. BCTT - Banking Cash Transaction Tax
23. UCCBRN CMS - Upcountry cheque collection
24. LCCBRN CMS - Local cheque collection
25. N chg - NEFT Charges
26. MMT - Mobile Money Transfer (Insta FT - IMPS)
27. T Chg - Travel Charges



DETAILED STATEMENT

Search

Account Number 016901514979(INR) - REMESH VELLORE
 Transaction Date from 01/01/2018 to 31/12/2018
 Transaction Period Today
 Advanced Search
 Amount from 750.00 to 750.00
 Cheque number from NA to NA
 Transaction remarks NA
 Transaction type Debit

Transactions List - REMESH VELLORE - 016901514979

S No.	Value Date	Transaction Date	Cheque Number	Transaction Remarks	Withdrawal Amount (INR)	Deposit Amount (INR)	Balance (INR)
1	04/08/2018	06/08/2018	-	MMT/IMPS/821623161609/water chgs 26C/S GANAPATH/IB	750.0	0.0	0.0
2	04/09/2018	04/09/2018	-	MMT/IMPS/824715215572/water chgs 26C/S GANAPATH/IB	750.0	0.0	0.0
3	05/10/2018	05/10/2018	-	MMT/IMPS/827822745182/water 26C Oct/S GANAPATH/IBK	750.0	0.0	0.0
4	05/11/2018	05/11/2018	-	MMT/IMPS/830923355760/water 26C Nov/S GANAPATH/IBK	750.0	0.0	0.0
5	04/12/2018	04/12/2018	-	MMT/IMPS/833817752105/water chgs 26C/S GANAPATH/IB	750.0	0.0	0.0

Legends Used in Account Statement

1. INFT - Internal Fund Transfer (Within ICICI Bank)
2. BPAY - Bill payment
3. BBPS - Bharat Bill Payment Service
4. NEFT - National Electronics Funds Transfer System (Other Bank Fund transfer)
5. RCHG - Recharge
6. ONL - Online Shopping transaction (Payment done on third party website)
7. SMO - Smart Money order
8. DTAX - Direct Tax
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11. PAC - Personal Accident cover
12. LNPY - Linked loan payment
13. CCWD - Cardless Cash Withdrawal
14. PAYC - Pay to Contact
15. IMPS - Immediate Payment Service
16. VAT / MAT / NFS - Cash withdrawal at other bank ATM
17. INF - Internet fund transfer in linked accounts
18. EBA - Transaction on ICICI Direct
19. BIL - Internet Bill payment or funds transfer to Third party
20. VPS / IPS - Debit card transaction
21. TOP - Mobile recharge
22. BCTT - Banking Cash Transaction Tax
23. UCCBRN CMS - Upcountry cheque collection
24. LCCBRN CMS - Local cheque collection
25. N chg - NEFT Charges
26. MMT - Mobile Money Transfer (Insta FT - IMPS)
27. T Chg - Travel Charges



DETAILED STATEMENT

Search

Account Number 016901514979(INR) - REMESH VELLORE
 Transaction Date from 01/01/2018 to 31/12/2018
 Transaction Period Today
 Advanced Search
 Amount from 2250.00 to 2250.00
 Cheque number from NA to NA
 Transaction remarks NA
 Transaction type Debit

Transactions List - REMESH VELLORE - 016901514979

S No.	Value Date	Transaction Date	Cheque Number	Transaction Remarks	Withdrawal Amount (INR)	Deposit Amount (INR)	Balance (INR)
1	08/07/2018	09/07/2018	-	MMT/IMPS/818912552878/water chgs-26C/IBKL0000736	2250.0	0.0	0.0

Legends Used in Account Statement

1. INFT - Internal Fund Transfer (Within ICICI Bank)
2. BPAY - Bill payment
3. BBPS - Bharat Bill Payment Service
4. NEFT - National Electronics Funds Transfer System (Other Bank Fund transfer)
5. RCHG - Recharge
6. ONL - Online Shopping transaction (Payment done on third party website)
7. SMO - Smart Money order
8. DTAX - Direct Tax
9. IDTX - Indirect Tax
10. PAVC - Pay any Visa credit card
11. PAC - Personal Accident cover
12. LNPY - Linked loan payment
13. CCWD - Cardless Cash Withdrawal
14. PAYC - Pay to Contact
15. IMPS - Immediate Payment Service
16. VAT / MAT / NFS - Cash withdrawal at other bank ATM
17. INF - Internet fund transfer in linked accounts
18. EBA - Transaction on ICICI Direct
19. BIL - Internet Bill payment or funds transfer to Third party
20. VPS / IPS - Debit card transaction
21. TOP - Mobile recharge
22. BCTT - Banking Cash Transaction Tax
23. UCCBRN CMS - Upcountry cheque collection
24. LCCBRN CMS - Local cheque collection
25. N chg - NEFT Charges
26. MMT - Mobile Money Transfer (Insta FT - IMPS)
27. T Chg - Travel Charges



DETAILED STATEMENT

Search

Account Number 016901514979(INR) - REMESH VELLORE
 Transaction Date from 01/01/2018 to 31/12/2018
 Transaction Period Today
 Advanced Search
 Amount from 1900.00 to 1900.00
 Cheque number from NA to NA
 Transaction remarks NA
 Transaction type Debit

Transactions List - REMESH VELLORE - 016901514979

S No.	Value Date	Transaction Date	Cheque Number	Transaction Remarks	Withdrawal Amount (INR)	Deposit Amount (INR)	Balance (INR)
1	18/06/2018	18/06/2018	-	MMT/Ref816921907169/7361040000050	1900.0	0.0	0.0

Legends Used in Account Statement

1. INFT - Internal Fund Transfer (Within ICICI Bank)
2. BPAY - Bill payment
3. BBPS - Bharat Bill Payment Service
4. NEFT - National Electronics Funds Transfer System (Other Bank Fund transfer)
5. RCHG - Recharge
6. ONL - Online Shopping transaction (Payment done on third party website)
7. SMO - Smart Money order
8. DTAX - Direct Tax
9. IDTX - Indirect Tax
10. PAVC - Pay any Visa credit card
11. PAC - Personal Accident cover
12. LNPY - Linked loan payment
13. CCWD - Cardless Cash Withdrawal
14. PAYC - Pay to Contact
15. IMPS - Immediate Payment Service
16. VAT / MAT / NFS - Cash withdrawal at other bank ATM
17. INF - Internet fund transfer in linked accounts
18. EBA - Transaction on ICICI Direct
19. BIL - Internet Bill payment or funds transfer to Third party
20. VPS / IPS - Debit card transaction
21. TOP - Mobile recharge
22. BCTT - Banking Cash Transaction Tax
23. UCCBRN CMS - Upcountry cheque collection
24. LCCBRN CMS - Local cheque collection
25. N chg - NEFT Charges
26. MMT - Mobile Money Transfer (Insta FT - IMPS)
27. T Chg - Travel Charges



DETAILED STATEMENT

Search

Account Number 016901514979(INR) - REMESH VELLORE
 Transaction Date from 01/01/2018 to 31/12/2018
 Transaction Period Today
 Advanced Search
 Amount from 14250.00 to 16000.00
 Cheque number from NA to NA
 Transaction remarks NA
 Transaction type Debit

Transactions List - REMESH VELLORE - 016901514979

S No.	Value Date	Transaction Date	Cheque Number	Transaction Remarks	Withdrawal Amount (INR)	Deposit Amount (INR)	Balance (INR)
1	08/01/2018	08/01/2018	-	MMT/Ref800821408702/0004130000340	15950.0	0.0	0.0
2	12/02/2018	12/02/2018	-	MMT/Ref804312734307/0004130000340	15950.0	0.0	0.0
3	10/03/2018	12/03/2018	-	MMT/Ref806913632604/0004130000340	15950.0	0.0	0.0
4	10/04/2018	10/04/2018	-	MMT/Ref810022216764/0004130000340	15950.0	0.0	0.0
5	30/04/2018	30/04/2018	-	MMT/Ref812023050728/0004130000340	15950.0	0.0	0.0
6	03/06/2018	04/06/2018	-	MMT/Ref815422798639/7361040000050	14250.0	0.0	0.0
7	04/08/2018	04/08/2018	-	MMT/IMPS/821622089742/rent fr 26C/S. VENKATA/IBKLO	14250.0	0.0	0.0
8	04/09/2018	04/09/2018	-	MMT/IMPS/824715187880/rent pd 26C/S. VENKATA/IBKLO	14250.0	0.0	0.0
9	05/10/2018	05/10/2018	-	MMT/IMPS/827822741051/rent 26C Oct/S. VENKATA/IBKL	14250.0	0.0	0.0
10	05/11/2018	05/11/2018	-	MMT/IMPS/830923349774/rent-26C/S. VENKATA/IBKL0000	14250.0	0.0	0.0
11	04/12/2018	04/12/2018	-	MMT/IMPS/833817742735/rent fr26C/S. VENKATA/IBKL00	14250.0	0.0	0.0

Legends Used in Account Statement

1. INFT - Internal Fund Transfer (Within ICICI Bank)
2. BPAY - Bill payment
3. BBPS - Bharat Bill Payment Service
4. NEFT - National Electronics Funds Transfer System (Other Bank Fund transfer)
5. RCHG - Recharge
6. ONL - Online Shopping transaction (Payment done on third party website)
7. SMO - Smart Money order
8. DTAX - Direct Tax
9. IDTX - Indirect Tax
10. PAVC - Pay any Visa credit card
11. PAC - Personal Accident cover
12. LNPY - Linked loan payment
13. CCWD - Cardless Cash Withdrawal
14. PAYC - Pay to Contact
15. IMPS - Immediate Payment Service
16. VAT / MAT / NFS - Cash withdrawal at other bank ATM
17. INF - Internet fund transfer in linked accounts
18. EBA - Transaction on ICICI Direct
19. BIL - Internet Bill payment or funds transfer to Third party
20. VPS / IPS - Debit card transaction
21. TOP - Mobile recharge
22. BCTT - Banking Cash Transaction Tax
23. UCCBRN CMS - Upcountry cheque collection
24. LCCBRN CMS - Local cheque collection
25. N chg - NEFT Charges
26. MMT - Mobile Money Transfer (Insta FT - IMPS)
27. T Chg - Travel Charges



DETAILED STATEMENT

Search

Account Number 016901514979(INR) - REMESH VELLORE
 Transaction Date from 01/01/2019 to 31/12/2019
 Transaction Period Today
 Advanced Search
 Amount from 14250.00 to 14250.00
 Cheque number from NA to NA
 Transaction remarks NA
 Transaction type Debit

Transactions List - REMESH VELLORE - 016901514979

S No.	Value Date	Transaction Date	Cheque Number	Transaction Remarks	Withdrawal Amount (INR)	Deposit Amount (INR)	Balance (INR)
1	04/01/2019	04/01/2019	-	MMT/IMPS/900417871889/rent 26C/S. VENKATA/IBKL0000	14250.0	0.0	0.0
2	06/02/2019	06/02/2019	-	MMT/IMPS/903713244079/rent pd 26C/S. VENKATA/IBKL0	14250.0	0.0	0.0
3	05/03/2019	05/03/2019	-	MMT/IMPS/906410406128/rent pd 26C/S. VENKATA/IBKL0	14250.0	0.0	0.0
4	05/04/2019	05/04/2019	-	MMT/IMPS/909514363712/rent paid 26C/S. VENKATA/IBK	14250.0	0.0	0.0
5	04/05/2019	04/05/2019	-	MMT/IMPS/912416818375/rent pd 26C/S. VENKATA/IBKL0	14250.0	0.0	0.0
6	10/06/2019	10/06/2019	-	MMT/IMPS/916112981836/rent pd 26C/S. VENKATA/IBKL0	14250.0	0.0	0.0
7	05/07/2019	05/07/2019	-	MMT/IMPS/918620220953/rent paid 26C/S. VENKATA/IBK	14250.0	0.0	0.0
8	05/08/2019	05/08/2019	-	MMT/IMPS/921722107020/rent fr 26C/S. VENKATA/IBKL0	14250.0	0.0	0.0
9	06/09/2019	06/09/2019	-	BIL/NEFT/001793683619/rentpaid26C/S. VENKATA/IBKL0	14250.0	0.0	0.0
10	05/10/2019	05/10/2019	-	MMT/IMPS/927817650553/rent paid 26C/S. VENKATA/IBK	14250.0	0.0	0.0
11	07/11/2019	07/11/2019	-	MMT/IMPS/931115034670/rent fr 26C/S. VENKATA/IBKL0	14250.0	0.0	0.0
12	12/12/2019	12/12/2019	-	MMT/IMPS/934613141398/rentpaid26c/S. VENKATA/IBKL0	14250.0	0.0	0.0

Legends Used in Account Statement

1. INFT - Internal Fund Transfer (Within ICICI Bank)
2. BPAY - Bill payment
3. BBPS - Bharat Bill Payment Service
4. NEFT - National Electronics Funds Transfer System (Other Bank Fund transfer)
5. RCHG - Recharge
6. ONL - Online Shopping transaction (Payment done on third party website)
7. SMO - Smart Money order
8. DTAX - Direct Tax
9. IDTX - Indirect Tax
10. PAVC - Pay any Visa credit card
11. PAC - Personal Accident cover
12. LNPY - Linked loan payment
13. CCWD - Cardless Cash Withdrawal
14. PAYC - Pay to Contact
15. IMPS - Immediate Payment Service
16. VAT / MAT / NFS - Cash withdrawal at other bank ATM
17. INF - Internet fund transfer in linked accounts
18. EBA - Transaction on ICICI Direct
19. BIL - Internet Bill payment or funds transfer to Third party
20. VPS / IPS - Debit card transaction
21. TOP - Mobile recharge
22. BCTT - Banking Cash Transaction Tax
23. UCCBRN CMS - Upcountry cheque collection
24. LCCBRN CMS - Local cheque collection
25. N chg - NEFT Charges
26. MMT - Mobile Money Transfer (Insta FT - IMPS)
27. T Chg - Travel Charges



DETAILED STATEMENT

Search

Account Number 016901514979(INR) - REMESH VELLORE
 Transaction Date from 01/01/2019 to 31/12/2019
 Transaction Period Today
 Advanced Search
 Amount from 750.00 to 750.00
 Cheque number from NA to NA
 Transaction remarks NA
 Transaction type Debit

Transactions List - REMESH VELLORE - 016901514979

S No.	Value Date	Transaction Date	Cheque Number	Transaction Remarks	Withdrawal Amount (INR)	Deposit Amount (INR)	Balance (INR)
1	04/01/2019	04/01/2019	-	MMT/IMPS/900417882231/water chgs 26C/S GANAPATH/IB	750.0	0.0	0.0
2	06/02/2019	06/02/2019	-	MMT/IMPS/903713229114/water chgs26C/S GANAPATH/IBK	750.0	0.0	0.0
3	05/03/2019	05/03/2019	-	MMT/IMPS/906410398554/water chgs 26C/S GANAPATH/IB	750.0	0.0	0.0
4	05/04/2019	05/04/2019	-	MMT/IMPS/909514376522/waterchgs pd26C/S GANAPATH/I	750.0	0.0	0.0
5	04/05/2019	04/05/2019	-	MMT/IMPS/912416807995/water chgsmay19/S GANAPATH/I	750.0	0.0	0.0
6	10/06/2019	10/06/2019	-	MMT/IMPS/916112973890/water chgs 26C/S GANAPATH/IB	750.0	0.0	0.0
7	05/07/2019	05/07/2019	-	MMT/IMPS/918620228003/water chgs 26C/S GANAPATH/IB	750.0	0.0	0.0
8	05/08/2019	05/08/2019	-	MMT/IMPS/921722102761/waterchgs2 6C/S GANAPATH/IBKL	750.0	0.0	0.0
9	06/09/2019	06/09/2019	-	MMT/IMPS/924912651533/waterchgs2 6c/S GANAPATH/IBKL	750.0	0.0	0.0
10	05/10/2019	05/10/2019	-	MMT/IMPS/927817647400/water chgs26C/S GANAPATH/IBK	750.0	0.0	0.0
11	07/11/2019	07/11/2019	-	MMT/IMPS/931115041730/water chgs26C/S GANAPATH/IBK	750.0	0.0	0.0
12	12/12/2019	12/12/2019	-	MMT/IMPS/934613134900/waterchgs2 6c/S GANAPATH/IBKL	750.0	0.0	0.0

Legends Used in Account Statement

1. INFT - Internal Fund Transfer (Within ICICI Bank)
2. BPAY - Bill payment
3. BBPS - Bharat Bill Payment Service
4. NEFT - National Electronics Funds Transfer System (Other Bank Fund transfer)
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6. ONL - Online Shopping transaction (Payment done on third party website)
7. SMO - Smart Money order
8. DTAX - Direct Tax
9. IDTX - Indirect Tax
10. PAVC - Pay any Visa credit card
11. PAC - Personal Accident cover
12. LNPY - Linked loan payment
13. CCWD - Cardless Cash Withdrawal
14. PAYC - Pay to Contact
15. IMPS - Immediate Payment Service
16. VAT / MAT / NFS - Cash withdrawal at other bank ATM
17. INF - Internet fund transfer in linked accounts
18. EBA - Transaction on ICICI Direct
19. BIL - Internet Bill payment or funds transfer to Third party
20. VPS / IPS - Debit card transaction
21. TOP - Mobile recharge
22. BCTT - Banking Cash Transaction Tax
23. UCCBRN CMS - Upcountry cheque collection
24. LCCBRN CMS - Local cheque collection
25. N chg - NEFT Charges
26. MMT - Mobile Money Transfer (Insta FT - IMPS)
27. T Chg - Travel Charges



DETAILED STATEMENT

Search

Account Number 016901514979(INR) - REMESH VELLORE
 Transaction Date from 01/01/2020 to 31/12/2020
 Transaction Period Today
 Advanced Search
 Amount from 750.00 to 750.00
 Cheque number from NA to NA
 Transaction remarks NA
 Transaction type Debit

Transactions List - REMESH VELLORE - 016901514979

S No.	Value Date	Transaction Date	Cheque Number	Transaction Remarks	Withdrawal Amount (INR)	Deposit Amount (INR)	Balance (INR)
1	09/01/2020	09/01/2020	-	MMT/IMPS/000922186716/water-26C/S GANAPATH/IBKL000	750.0	0.0	0.0
2	06/02/2020	06/02/2020	-	MMT/IMPS/003711723865/water chgs 26C/S GANAPATH/IB	750.0	0.0	0.0
3	07/03/2020	07/03/2020	-	MMT/IMPS/006708102570/waterchgs26C/S GANAPATH/IBKL	750.0	0.0	0.0
4	04/04/2020	04/04/2020	-	MMT/IMPS/009500017340/fr 26C-water/S GANAPATH/IBK	750.0	0.0	0.0
5	06/05/2020	06/05/2020	-	MMT/IMPS/012716684115/waterchgs26C/S GANAPATH/IBKL	750.0	0.0	0.0
6	05/06/2020	05/06/2020	-	MMT/IMPS/015715431927/water chgs 26C/S GANAPATH/IB	750.0	0.0	0.0
7	10/07/2020	10/07/2020	-	MMT/IMPS/019218366391/water chgs 26c/S GANAPATH/IB	750.0	0.0	0.0
8	10/12/2020	10/12/2020	-	MMT/IMPS/034523056625/waterchgs26C/S GANAPATH/IBKL	750.0	0.0	0.0

Legends Used in Account Statement

1. INFT - Internal Fund Transfer (Within ICICI Bank)
2. BPAY - Bill payment
3. BBPS - Bharat Bill Payment Service
4. NEFT - National Electronics Funds Transfer System (Other Bank Fund transfer)
5. RCHG - Recharge
6. ONL - Online Shopping transaction (Payment done on third party website)
7. SMO - Smart Money order
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11. PAC - Personal Accident cover
12. LNPY - Linked loan payment
13. CCWD - Cardless Cash Withdrawal
14. PAYC - Pay to Contact
15. IMPS - Immediate Payment Service
16. VAT / MAT / NFS - Cash withdrawal at other bank ATM
17. INF - Internet fund transfer in linked accounts
18. EBA - Transaction on ICICI Direct
19. BIL - Internet Bill payment or funds transfer to Third party
20. VPS / IPS - Debit card transaction
21. TOP - Mobile recharge
22. BCTT - Banking Cash Transaction Tax
23. UCCBRN CMS - Upcountry cheque collection
24. LCCBRN CMS - Local cheque collection
25. N chg - NEFT Charges
26. MMT - Mobile Money Transfer (Insta FT - IMPS)
27. T Chg - Travel Charges



DETAILED STATEMENT

Search

Account Number 016901514979(INR) - REMESH VELLORE
 Transaction Date from 01/01/2020 to 31/12/2020
 Transaction Period Today
 Advanced Search
 Amount from 14250.00 to 14250.00
 Cheque number from NA to NA
 Transaction remarks NA
 Transaction type Debit

Transactions List - REMESH VELLORE - 016901514979

S No.	Value Date	Transaction Date	Cheque Number	Transaction Remarks	Withdrawal Amount (INR)	Deposit Amount (INR)	Balance (INR)
1	09/01/2020	09/01/2020	-	MMT/IMPS/000922184239/rent fr 26c/S. VENKATA/IBKLO	14250.0	0.0	0.0
2	06/02/2020	06/02/2020	-	MMT/IMPS/003711726271/rent fr 26C/S. VENKATA/IBKLO	14250.0	0.0	0.0
3	07/03/2020	07/03/2020	-	MMT/IMPS/006708106180/rent26C/S. VENKATA/IBKL00007	14250.0	0.0	0.0
4	04/04/2020	04/04/2020	-	MMT/IMPS/009500016790/rent 26C/S. VENKATA/IBKL0000	14250.0	0.0	0.0
5	06/05/2020	06/05/2020	-	MMT/IMPS/012716687957/rent fr 26C/S. VENKATA/IBKLO	14250.0	0.0	0.0
6	05/06/2020	05/06/2020	-	MMT/IMPS/015715427152/rent paid 26C/S. VENKATA/IBK	14250.0	0.0	0.0
7	10/07/2020	10/07/2020	-	MMT/IMPS/019218373801/rent fr 26C/S. VENKATA/IBKLO	14250.0	0.0	0.0
8	10/12/2020	10/12/2020	-	MMT/IMPS/034523060539/rent26c/S. VENKATA/IBKL00007	14250.0	0.0	0.0

Legends Used in Account Statement

1. INFT - Internal Fund Transfer (Within ICICI Bank)
2. BPAY - Bill payment
3. BBPS - Bharat Bill Payment Service
4. NEFT - National Electronics Funds Transfer System (Other Bank Fund transfer)
5. RCHG - Recharge
6. ONL - Online Shopping transaction (Payment done on third party website)
7. SMO - Smart Money order
8. DTAX - Direct Tax
9. IDTX - Indirect Tax
10. PAVC - Pay any Visa credit card
11. PAC - Personal Accident cover
12. LNPY - Linked loan payment
13. CCWD - Cardless Cash Withdrawal
14. PAYC - Pay to Contact
15. IMPS - Immediate Payment Service
16. VAT / MAT / NFS - Cash withdrawal at other bank ATM
17. INF - Internet fund transfer in linked accounts
18. EBA - Transaction on ICICI Direct
19. BIL - Internet Bill payment or funds transfer to Third party
20. VPS / IPS - Debit card transaction
21. TOP - Mobile recharge
22. BCTT - Banking Cash Transaction Tax
23. UCCBRN CMS - Upcountry cheque collection
24. LCCBRN CMS - Local cheque collection
25. N chg - NEFT Charges
26. MMT - Mobile Money Transfer (Insta FT - IMPS)
27. T Chg - Travel Charges

Account Name : SREEJA NAIR
 Customer Address : 19A/2 PADMAVATHY NAGAR EXTN
 5TH STREET, VELACHERY, CHENNAI 600
 042 .
 Phone No.: .
 TAMIL NADU
 INDIA
 600100
 Statement Date : 26-Mar-2022 , 10:35 PM
 Account No : 0687053000000759-INR
 From Date: 01-Jan-2020
 To Date: 31-Dec-2020

SINo	Transaction Date	Value Date	Particulars	Cheque Number	Withdrawals	Deposits
1	11-Aug-2020	11-Aug-2020	rent pd 26C - imps p2a - 48208775/INTER BANK		14,250.00	
2	05-Sep-2020	05-Sep-2020	rent fr 26C - imps p2a - 48579466/INTER BANK		14,250.00	
3	05-Oct-2020	05-Oct-2020	rent fr 26c - imps p2a - 49035774/INTER BANK		14,250.00	
4	16-Nov-2020	16-Nov-2020	rent fr 26C - imps p2a - 49747156/INTER BANK		14,250.00	

****End of A/c Statement****



Account Name : SREEJA NAIR
Customer Address : 19A/2 PADMAVATHY NAGAR EXTN
5TH STREET, VELACHERY, CHENNAI 600
042 .
Phone No.: .
TAMIL NADU
INDIA
600100
Statement Date : 26-Mar-2022 , 10:37 PM
Account No : 0687053000000759-INR
From Date: 01-Jan-2020
To Date: 31-Dec-2020

SINo	Transaction Date	Value Date	Particulars	Cheque Number	Withdrawals	Deposits
1	11-Aug-2020	11-Aug-2020	water chgs 26C - imps p2a - 48208784/INTER BANK		750.00	
2	05-Sep-2020	05-Sep-2020	waterchgs 26c - imps p2a - 48579449/INTER BANK		750.00	
3	05-Oct-2020	05-Oct-2020	water chgs 26C - imps p2a - 49036110/INTER BANK		750.00	
4	16-Nov-2020	16-Nov-2020	water chgs 26C - imps p2a - 49747168/INTER BANK		750.00	

****End of A/c Statement****

Account Name : SREEJA NAIR
 Customer Address : 19A/2 PADMAVATHY NAGAR EXTN
 5TH STREET, VELACHERY, CHENNAI 600
 042 .
 Phone No.: .
 TAMIL NADU
 INDIA
 600100
 Statement Date : 26-Mar-2022 , 10:39 PM
 Account No : 068705300000759-INR
 From Date: 01-Jan-2021
 To Date: 31-Dec-2021

SINo	Transaction Date	Value Date	Particulars	Cheque Number	Withdrawals	Deposits
1	03-Feb-2021	03-Feb-2021	Rent fr 26C - imps p2a - 51056331/INTER BANK		14,250.00	
2	14-Mar-2021	14-Mar-2021	Rent fr 26C - imps p2a - 51760069/INTER BANK		14,250.00	
3	11-Apr-2021	11-Apr-2021	rent fr 26C - imps p2a - 52240103/INTER BANK		14,250.00	
4	10-May-2021	10-May-2021	rent fr 26C - imps p2a - 52684812/INTER BANK		14,250.00	
5	08-Jun-2021	08-Jun-2021	rent fr 26C - imps p2a - 53030760/INTER BANK		14,250.00	
6	08-Jul-2021	08-Jul-2021	Rent fr 26C - imps p2a - 53518970/INTER BANK		14,250.00	
7	07-Aug-2021	07-Aug-2021	IMPSRent fr 26C - imps p2a - 54038080/INTER BANK		14,250.00	
8	07-Sep-2021	07-Sep-2021	Rent fr 26C - imps p2a - 54596524/INTER BANK		14,250.00	
9	09-Oct-2021	09-Oct-2021	rent fr 26C - imps p2a - 55198109/INTER BANK		14,250.00	
10	11-Nov-2021	11-Nov-2021	MOB/131513638069/rent fr 26C Jyotsna/IMPS/		14,250.00	
11	09-Dec-2021	09-Dec-2021	rent fr 26C - imps p2a - 56330389/INTER BANK		14,250.00	

****End of A/c Statement****

Account Name : SREEJA NAIR
 Customer Address : 19A/2 PADMAVATHY NAGAR EXTN
 5TH STREET, VELACHERY, CHENNAI 600
 042 .
 Phone No.: .
 TAMIL NADU
 INDIA
 600100
 Statement Date : 26-Mar-2022 , 10:40 PM
 Account No : 068705300000759-INR
 From Date: 01-Jan-2021
 To Date: 31-Dec-2021

SINo	Transaction Date	Value Date	Particulars	Cheque Number	Withdrawals	Deposits
1	03-Feb-2021	03-Feb-2021	waterchgs fr26C - imps p2a - 51056415/INTER BANK		750.00	
2	14-Mar-2021	14-Mar-2021	Waterchg fr 26C - imps p2a - 51760082/INTER BANK		750.00	
3	11-Apr-2021	11-Apr-2021	water chgs 26C - imps p2a - 52240116/INTER BANK		750.00	
4	10-May-2021	10-May-2021	waterchgs fr26C - imps p2a - 52684851/INTER BANK		750.00	
5	08-Jun-2021	08-Jun-2021	waterchg fr 26C - imps p2a - 53030783/INTER BANK		750.00	
6	08-Jul-2021	08-Jul-2021	waterchg fr 26C - imps p2a - 53519005/INTER BANK		750.00	
7	07-Aug-2021	07-Aug-2021	IMPS water chgs - imps p2a - 54038099/INTER BANK		750.00	
8	07-Sep-2021	07-Sep-2021	Water chs 26C - imps p2a - 54596517/INTER BANK		750.00	
9	09-Oct-2021	09-Oct-2021	water chgs 26C - imps p2a - 55198081/INTER BANK		750.00	
10	11-Nov-2021	11-Nov-2021	MOB/131513637944/water chgs fr 26C/IMPS/		750.00	
11	09-Dec-2021	09-Dec-2021	water chg 26C - imps p2a - 56330370/INTER BANK		750.00	

****End of A/c Statement****



DETAILED STATEMENT

Search

Account Number 016901514979(INR) - REMESH VELLORE
 Transaction Date from 01/01/2021 to 31/12/2021
 Transaction Period Today
 Advanced Search
 Amount from 14250.00 to 14250.00
 Cheque number from NA to NA
 Transaction remarks NA
 Transaction type Debit

Transactions List - REMESH VELLORE - 016901514979

S No.	Value Date	Transaction Date	Cheque Number	Transaction Remarks	Withdrawal Amount (INR)	Deposit Amount (INR)	Balance (INR)
1	14/01/2021	14/01/2021	-	MMT/IMPS/101423174221/rent fr 26C/S. VENKATA/IBKLO	14250.0	0.0	0.0

Legends Used in Account Statement

1. INFT - Internal Fund Transfer (Within ICICI Bank)
2. BPAY - Bill payment
3. BBPS - Bharat Bill Payment Service
4. NEFT - National Electronics Funds Transfer System (Other Bank Fund transfer)
5. RCHG - Recharge
6. ONL - Online Shopping transaction (Payment done on third party website)
7. SMO - Smart Money order
8. DTAX - Direct Tax
9. IDTX - Indirect Tax
10. PAVC - Pay any Visa credit card
11. PAC - Personal Accident cover
12. LNPY - Linked loan payment
13. CCWD - Cardless Cash Withdrawal
14. PAYC - Pay to Contact
15. IMPS - Immediate Payment Service
16. VAT / MAT / NFS - Cash withdrawal at other bank ATM
17. INF - Internet fund transfer in linked accounts
18. EBA - Transaction on ICICI Direct
19. BIL - Internet Bill payment or funds transfer to Third party
20. VPS / IPS - Debit card transaction
21. TOP - Mobile recharge
22. BCTT - Banking Cash Transaction Tax
23. UCCBRN CMS - Upcountry cheque collection
24. LCCBRN CMS - Local cheque collection
25. N chg - NEFT Charges
26. MMT - Mobile Money Transfer (Insta FT - IMPS)
27. T Chg - Travel Charges



DETAILED STATEMENT

Search

Account Number 016901514979(INR) - REMESH VELLORE
 Transaction Date from 01/01/2021 to 31/12/2021
 Transaction Period Today
 Advanced Search
 Amount from 750.00 to 750.00
 Cheque number from NA to NA
 Transaction remarks NA
 Transaction type Debit

Transactions List - REMESH VELLORE - 016901514979

S No.	Value Date	Transaction Date	Cheque Number	Transaction Remarks	Withdrawal Amount (INR)	Deposit Amount (INR)	Balance (INR)
1	14/01/2021	14/01/2021	-	MMT/IMPS/101423173432/water chgs 26c/S GANAPATH/IB	750.0	0.0	0.0

Legends Used in Account Statement

1. INFT - Internal Fund Transfer (Within ICICI Bank)
2. BPAY - Bill payment
3. BBPS - Bharat Bill Payment Service
4. NEFT - National Electronics Funds Transfer System (Other Bank Fund transfer)
5. RCHG - Recharge
6. ONL - Online Shopping transaction (Payment done on third party website)
7. SMO - Smart Money order
8. DTAX - Direct Tax
9. IDTX - Indirect Tax
10. PAVC - Pay any Visa credit card
11. PAC - Personal Accident cover
12. LNPY - Linked loan payment
13. CCWD - Cardless Cash Withdrawal
14. PAYC - Pay to Contact
15. IMPS - Immediate Payment Service
16. VAT / MAT / NFS - Cash withdrawal at other bank ATM
17. INF - Internet fund transfer in linked accounts
18. EBA - Transaction on ICICI Direct
19. BIL - Internet Bill payment or funds transfer to Third party
20. VPS / IPS - Debit card transaction
21. TOP - Mobile recharge
22. BCTT - Banking Cash Transaction Tax
23. UCCBRN CMS - Upcountry cheque collection
24. LCCBRN CMS - Local cheque collection
25. N chg - NEFT Charges
26. MMT - Mobile Money Transfer (Insta FT - IMPS)
27. T Chg - Travel Charges



Account Name : SREEJA NAIR
Customer Address : 19A/2 PADMAVATHY NAGAR EXTN
5TH STREET, VELACHERY, CHENNAI 600
042 .
Phone No.: .
TAMIL NADU
INDIA
600100
Statement Date : 26-Mar-2022 , 10:43 PM
Account No : 0687053000000759-INR
From Date: 01-Jan-2022
To Date: 31-Mar-2022

SINo	Transaction Date	Value Date	Particulars	Cheque Number	Withdrawals	Deposits
1	05-Jan-2022	05-Jan-2022	rent fr 26C - imps p2a - 56822025/INTER BANK		14,250.00	
2	09-Feb-2022	09-Feb-2022	Rent fr 26C - imps p2a - 57491883/INTER BANK		14,250.00	
3	09-Mar-2022	09-Mar-2022	NEFT TO:SIBLN22068030072:S VENKATAKRISHNAN/IDBI BANK LTD		14,250.00	

****End of A/c Statement****



Account Name : SREEJA NAIR
Customer Address : 19A/2 PADMAVATHY NAGAR EXTN
5TH STREET, VELACHERY, CHENNAI 600
042 .
Phone No.: .
TAMIL NADU
INDIA
600100
Statement Date : 26-Mar-2022 , 10:44 PM
Account No : 068705300000759-INR
From Date: 01-Jan-2022
To Date: 31-Mar-2022

SINo	Transaction Date	Value Date	Particulars	Cheque Number	Withdrawals	Deposits
1	05-Jan-2022	05-Jan-2022	water chgs 26C - imps p2a - 56821929/INTER BANK		750.00	
2	09-Feb-2022	09-Feb-2022	Water chgs 26C - imps p2a - 57491877/INTER BANK		750.00	
3	09-Mar-2022	09-Mar-2022	NEFT TO:SIBLN22068030094:S GANAPATHIRAMAN/IDBI BANK LTD		750.00	

****End of A/c Statement****

NO. 3

DATE: 2.3.16.

RECEIVED with thanks from Mr. Ramesh

The sum of Rupees Fourteen Thousand Five Hundred

Only In full/part payment of

Our Bill No. Rent For Dated FEB, 2016 By cheque/cash. LMPS

CAo 3578 ADJUSTED TOWARDS
RENTS).

RS. 14,500/-



Vandana
Signature

This receipt is valid subject to Realisation of cheque.

Anupam

NO. 2

DATE: 2-01-2016

RECEIVED with thanks from Mr. Ramesh

The sum of Rupees Fourteen Thousand Five Hundred
Only In full/part payment of

Our Bill No. Rent Dated 1st JAN - 2016 By cheque/cash.
(ADJUSTED TOWARDS REARARS).

RS. 14,500/-



Vardas

Signature

This receipt is valid subject to Realisation of cheque.

Anupam

NO. 3

DATE: 2.3.16.

RECEIVED with thanks from Mr. Ramesh

The sum of Rupees Fourteen Thousand Five Hundred
Only of _____ In full/part payment of

Our Bill No. Rent For Dated FEB, 2016 By cheque/cash. LMPS

CAo 3578 ADJUSTED TOWARDS
RENTS).

RS. 14,500/-



Vandana
Signature

This receipt is valid subject to Realisation of cheque.

Anupam

NO. 2

DATE: 2-01-2016

RECEIVED with thanks from Mr. Ramesh

The sum of Rupees Fourteen Thousand Five Hundred

Only In full/part payment of

Our Bill No. Rent Dated 1st JAN - 2016 By cheque/cash.

(ADJUSTED TOWARDS REARARS).

RS. 14,500/-



Vardas

Signature

This receipt is valid subject to Realisation of cheque.

Anupam

From

The Member-Secretary,
Chennai Metropolitan
Development Authority,
No.1, Gandhi-Irwin Road,
Egmore, Chennai-000 008.

Sreeja Nair
MA/2 System
Padmanabhi Nagar Extn.
5th Street Velachery-42

Letter No M2/ 10322 / 16

Dated 21.7.16.

Sir,

Sub: CMDA - issue of Xerox copies of plans -
Remittance of charges - Requested - Reg

Ref. Your letter dated 5.7.16.

With reference to the letter cited, you are requested to remit a sum of
Rs. 300/- (Rupees Three hundred only)
towards the fees for furnishing Xerox copies of plans within 10 days on receipt of this
letter by cash at the cash counter of Chennai Metropolitan Development Authority,
Chennai-8 and also produce the duplicate receipt copy to Tapal Section, Area Plans
Unit, CMDA.

Yours faithfully,

[Signature]
21/7/16
for MEMBER-SECRETARY.

Copy to: The Senior Accounts Officer,
Accounts (Main) Division,
CMDA, Chennai-8.

TIN No. : 33676253895
CST No. : 1303691/09.09.2014

INVOICE

Contact : 94452 53857
98410 53857

S.V. ELECTRONICS

All Types of Inverter-UPS Batteries CCTV Security Camera RO Systems

No.2/448, Lakshmi Nagar, Mudichur Road, Chennai - 600 048.
Email: svelectronic4u@gmail.com

To **Mr. RAMESH**
No-32, Padmanawathy Nagar
Velachery Chennai.
Tin No. **Phone no. 9845889712**

Invoice No. **284**
Date: **21-01-2016**
D.C. No.
Date :

S.No.	Description	Qty	Rate	Amount	
				Rs.	P.
1.	microtek single Battery Trolley	1	1310/-	1310	00
	VAT - 4.5%			190	00
				1500	00
2.	PBx1500 SF SONIC 150AH BATTERY service & charging	-	-	1600	00
Words: <u>Three thousand one hundred only</u>				TOTAL	3100 00

E.&O.E.

* Warranty by manufacture's term only.
* Good once sold cannot be taken back

Receiver's Signature with Seal

For S.V. ELECTRONICS

Authorized Signature



பெருநகர சென்னை மாநகராட்சி / வருவாய் துறை
GREATER CHENNAI CORPORATION/REVENUE DEPARTMENT
சொத்துவரி கோப்பு அட்டை. Property Tax Demand Card

S. No. 1025727



பகுதி அட்டை எண்.

வார்டு எண்.

வரி கோத்துக் கட்டு எண்.

உ.ப. எண்.

Zone No.

Word No.

Bill No.

Sub No.

புதிய / New

1 3

1 7 8

0 3 7 7 4

0 0 0

பழைய / Old

1 0

1 5 3

9 0 0 2

1 5 9

சொத்து உரிமையாளரின் பெயர் (திருவாசலர்) : REMESH VELLORE
Name of Assessee (TM.)

விலாசம்: 19/2 A
Address: Padmavathi Nagar 2nd Street,
Padmavathi Nagar, Velachery East,
CHENNAI 600042

MOB.No.9845889712

ஆண்டு மதிப்பு & அரைவாண்டு வரி
Annual Value & Half Yearly Tax:

Rs. 7153/-

Rs. ~~9207~~ 655

தளம் Floor	பரப்பளவு (சதுரடி) Extent(In Sq. Ft.)	பயன்பாடு (கு / கு.அ) Usage (R/NR)	அனுபோகம் (உ / வா) Occupancy(O/T)	கட்டுமானத்தின் வகை (நி / நி.அ) Type of Construction (P/SP)
1	1088	Residential	Owner	Permanent

Usage: R - Residential, NR - Non-Residential / Occupancy: O - Owner, T - Tenant / Type of Construction : P- Permanent, SP - Semi Permanent

பயன்பாடு : கு-குடியிருப்பு, கு.அ.-குடியிருப்பு அல்லாத, / அனுபோகம் : உ-உரிமையாளர், வா-வாடகைதாரர் / கட்டுமானத்தின் வகை: நி-நிரந்தரம், நி.அ-நிரந்தரம் அல்லாத

For more details please visit
www.chennai corporation.gov.in

P. Thaniy
உதவி வருவாய் அலுவலர்
Assistant Revenue Officer
வார்டுகுழு அலுவலகம் எண்.
(Zone No.....N13.....)

"pay profession tax, as per profession tax rules"
தொழில் வரி சட்டப்படி, தொழில் வரியினை தனியே செலுத்தவும்



सत्यमेव जयते

UNIQUE DISABILITY ID

Government of India



नाम / Name

रमेश वेणु
Remesh Vellore

UD ID

TN0240619640119765

Disability Type

Locomotor Disability

Year of Birth

1964

Percentage of Disability

75% (Seventy Five Percent)

Date of Issue

01/11/2021

Valid upto

Permanent



Tshema.V

Issuing Authority Sign

081/ Y/ 0026153

9.8.2024

நீர்ந்கரம்

வழங்கப்பட்ட தேதி
Date of Issue

வருவதற்கு உண்டான
Valid upto

1. பெயர்
Name **REMESH VELLORE**

2. தந்தை/அம்மா/காவலர் பெயர்
Father/Mother/Guardian Name **LATE B.K. NAIR**

3. பிறந்த தேதி மற்றும் வயது
Date of Birth & Age **29/11/1964 56**

4. பாலினம்
Sex ஆண் Male பெண் Female

5. வகுப்பு
Communit
உட்பிரிவு
Sub-Caste **HINDU NAIR**
தா.வ./ப.கு./பி.வ./பி.பி.வ. மற்றும் சீ.ம./ம.வ.
SC/ST/BC/MBC and DC/ Others

6. முகவரி (தொலைபேசி எண்ணுடன்)
Address (with Telephone No.) **No 26 C
Jyotsna 2nd ST
Padmavathy Nagar Extn.
Velachery, Chennai-42
9845889712**

7. இரத்தத்தின் பிரிவு
Blood Group

8. கல்வி/தொழிற்கல்வி/தொழிற்புற தகுதி
Educational/ Vocational/Professional Qualification **GRADUATE**

9. குடும்ப வருமானம் (ஆண்டு)
Family income (P.A.)

10. தொழில்
Occupation

2

11. வேலைவாங்கிய அலுவலகத்தில்
பதிவு செய்யப்பட்டுள்ளதா?
Registration in Employment ஆம் Yes இல்லை No

12. மாவட்ட வேலைவாங்கிய
அலுவலகம்
District Employment Office வாழ்க்கைத் தொழில்
மறுசார்க்கு மையம்
Vocational Rehabilitation
Centre (VRC)

பதிவு எண்
Reg. No.நாள்
Date13. அங்க அடையாளங்கள்
Identification Marks(1) **BLACK HOLE OVER (R) cheek**14. ஊனத்தின் தன்மை
Nature of Disability**LD**15. ஊனத்தின் அளவு/சதவிகிதம்
Degree/Percentage of Disability**75% seventy five.**16. மருத்துவச் சான்று வழங்கியது/வழங்கியவர்
Medical Certificate issued by(அ) மருத்துவ அதிகாரி/
Medical Authority(ஆ) மருத்துவக் குழு
Medical Board(இ) வழங்கிய நாள் :
Date of Issue:**4.8.2024**அட்டை வைத்திருப்பவரின் கையொப்பம்
இடது கைப் பெருவிரல் ரேகை
Signature/Thumb impression of
Card holder

மாற்றுத்திறனாளிகள்
நல அலுவலர்
கையொப்பம் முத்திரைகள்
Signature/Thumb impression of
Differently
abled Welfare Officer with Seal

3 நல அலுவலர், சென்னை